

ACTION TAKEN REPORT OF THE JOINT COMMITTEE CONSTITUTED BY THE HON'BLE NATIONAL GREEN TRIBUNAL (SOUTHERN ZONE) IN RESPECT OF O.A No.46 of 2020 ON THE BASIS OF THE PAPER REPORT PUBLISHED IN THE DINAMALAR NEWSPAPER - CHENNAI SUPPLEMENTARY DATED 18.02.2020 UNDER THE CAPTION "MIXING OF SEWAGE IN RAIN WATER DRAIN CANAL – ACTION REQUESTED" AT NALLAPPA STREET,CHROMPET, PALLAVARAM TALUK,CHENGALPATTU DISTRICT

1. ORDERS OF THE HON'BLE TRIBUNAL

A case has been taken up Suo Moto by the Hon'ble National Green Tribunal (SZ) on the basis of the paper report published in the Dinamalar Newspaper - Chennai Supplementary dated 18.02.2020 under the caption "Mixing of Sewage in Rain Water Drain Canal – Action Requested"

It is submitted that Hon'ble National Green Tribunal (SZ) in its order in original application No 46 of 2020 dated 27.02.2020 has constituted a joint committee consisting of Commissioner, Pallavaram Municipality and Tamilnadu Pollution Control Board and directed as follows

"To look into the matter and submit a factual and action taken plan to this Tribunal. If there are any remedial measures to be provided they are directed to suggest a short term and long term action plan report with shorter time lines so as to avoid such things in future.

The Tamil Nadu Pollution Control Board will act as nodal agency for co-ordination and for providing all necessary logistics for this purpose"

In due compliance of the said Hon'ble National Green Tribunal direction, Joint Committee report was submitted before the Hon'ble National Green Tribunal.

On 10.06.2020, the Hon'ble National Green Tribunal (SZ) has considered the joint committee report and passed the following further order:-

"It may be mentioned here that the Joint Committee Report is vague regarding the manner in which the sewage water is collected and disposed of ultimately. Further, there is nothing mentioned about the action taken against those persons who have illegally discharged the sewage water into the storm water drain, causing pollution.

So the committee is directed to submit a further report regarding the action taken against the violators, including imposition of environment compensation and also mention the comprehensive steps taken for remedying the situation permanently and also how the water collected from the houses mentioned in the report are being diverted and ultimately discharged. Two months time is granted to the Joint Committee to submit a further report on this aspect. The Joint Committee is directed to submit the further

report, as directed, to this Tribunal on or before 27.8.2020 through e-mail or e-filing at ngtszfilling@gmail.com.”

The Hon'ble National Green Tribunal (SZ) on 13.10.2020 has passed the following further order:-

“Since, some of the portion comes within the jurisdiction of Chitlapakkam Town Panchayat who has not been made a party to this proceeding, we feel that they will have to be impleaded Suo Motu. So, the Chitlapakkam Town Panchayat represented by its Executive Officer is impleaded as additional 4th respondent.

The Chitlapakkam Town Panchayat as well as the Pallavaram Municipality are directed to submit their status report and further action taken from their side to avoid such things recurring in future to ensure that the storm water drain only carries the rain water and not the sewage water.

The Committee as well as local bodies are directed to submit their further action taken report as well as status respectively to this tribunal on or before 18.11.2020”

2. COMPLIANCE OF THE DIRECTION

In due compliance of the direction of the Hon'ble National Green Tribunal (SZ), the Joint Committee has again carried out inspection in the area in question on 16.11.2020 and submit the status and action taken report.

3. STATUS AND ACTION TAKEN REPORT

PALLAVARAM MUNICIPALITY

Municipality identified four houses located within their jurisdiction discharging the sullage water into the said rain water drain canal and disconnected their pipe line connections leading to rain water drain canal and imposed fine of Rs.500/- each under Local body Act against the said following violators and receipt of the same is enclosed.

1. Thiru. Ramachandran,
No.36,Nallappa street,
chromepet -600044.
2. Thiru. Lenin,
No.35,Nallappa street,
chromepet-600 044.
3. Thiru. Jaganathan,
No.49,Srinivasannagar cross street,
Chromepet – 600 044.

4. Thiru.Rajkumar,
No.51,Srinivasn nagar cross street,
Chromepet – 600 044.

CHITLAPAKKAM TOWN PANCHAYAT

Similarly the Chitlapakkam Town Panchayat has identified 5 houses found discharging sullage water into the said rain water drain canal and issued notice to the following owners of the said houses in their jurisdiction and disconnected all the said 5 illegal discharges and furnished its action taken report vide letter dated 16.11.2020. (copy enclosed).

1. Thiru. Prabhakar,
No.8, Govindswamy Street,
Chitlapakkam
2. Thiru. Rajendran,
No.3, Govindswamy Street,
Chitlapakkam.
3. Tmt. Parameswari,
No.2/9 ,Govindswamy street,
Chitlapakkam.
4. Tmt. Anandhi,
No.5/6, Kalaivanar street,
Chitlapakkam.
5. Tmt. Mariya,
No.18, Thiruvalluvar Street, (18E Jothi Nagar 5th street)
Chitlapakkam

4. OBSERVATIONS OF THE JOINT COMMITTEE:

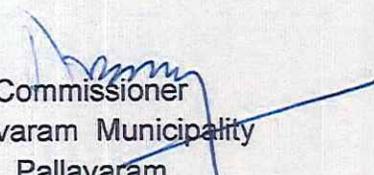
The Joint committee has constituted by the Hon'ble National Green Tribunal inspected the said rain water drain canal on 16.11.2020 and observed the following

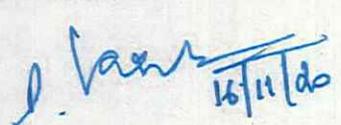
1. The Pallavaram Municipality has identified and disconnected the 4 illegal discharges of sullage water outlets in the said rain water drain canal in their jurisdiction and levied fine of total sum of Rs.2000/- for the said violation and collected the same from the violators.
2. The Chitlapakkam Town Panchayat has identified, served notice and disconnected the 5 illegal discharges of sullage water outlets in the said rain water drain canal in their jurisdiction

5. RECOMMENDATIONS:

Based on the above observation, the Joint Committee submits the following recommendation before the Hon'ble National Green Tribunal (Southern Zone)

01. Pallavaram Municipality shall constantly monitor and ensure that no sewage/sullage water discharge into the said rain water canal at any point of time in their jurisdiction.
02. Pallavaram Municipality shall further constantly maintain the underground sewer line network for proper collection and transportation of the sewage/sullage water without chocking, leading to overflow into the said rain water canal at any point of time in their jurisdiction.
03. Chitlapakkam Town Panchayat shall constantly monitor and ensure that no sewage/sullage water discharge into the said rain water canal at any point of time in their jurisdiction and shall impose fine on the violators.


Commissioner
Pallavaram Municipality
Pallavaram


District Environmental Engineer,
Tamilnadu Pollution Control Board,
Maraimalainagar

விடுநர்
திருமதி.நா.லதா, எம்.ஏ.,
செயல் அலுவலர்,
சிட்லபாக்கம் சிறப்பு நிலை பேரூராட்சி,
செங்கல்பட்டு மாவட்டம்.

பெறுநர்
மாவட்ட சுற்றுச் சூழல் பொறியாளர்,
மறைமலைநகர்
செங்கல்பட்டு மாவட்டம்

ந.க.எண். 487/2020, நாள் 16.11.2020

பொருள் : தேசிய பசுமைத் தீர்ப்பாயம்-செங்கல்பட்டு மாவட்டம்-சிட்லபாக்கம் சிறப்புநிலை பேரூராட்சி - திருவள்ளூர் தெரு மற்றும் கோவிந்தசாமி தெரு-மழைநீர் வடிகாலில் கழிவுநீர் கலப்பது - தேசிய பசுமைத் தீர்ப்பாய வழக்கு எண் 46/2020- தீர்ப்பு வெளியிடப்பட்டது -அறிக்கை சமர்ப்பித்தல்-சார்பாக

பார்வை : 1) தேசிய பசுமைத் தீர்ப்பாய வழக்கு எண் 46/2020 நாள் 13.10.2020
2). மாவட்ட சுற்றுச் சூழல் பொறியாளர் மற்றும் சிட்லபாக்கம் பேரூராட்சி செயல் அலுவலர் ஆகியோரின் நேரடி ஆய்வு நாள் 16.11.2020

செங்கல்பட்டு மாவட்டம், சிட்லபாக்கம் சிறப்பு நிலை பேரூராட்சியின் வார்டு எண் 6 கோவிந்தசாமி தெரு, திருவள்ளூர் தெரு மற்றும் கலைவாணர் தெரு ஆகிய பகுதிகளில் உள்ள குடியிருப்பு பகுதியிலிருந்து கழிவு நீர் மழைநீர் வடிகாலில் கலப்பது குறித்து தேசிய பசுமைத் தீர்ப்பாயத்தில் தொடரப்பட்ட வழக்கு எண் 46/2020ல் சிட்லபாக்கம் சிறப்பு நிலை பேரூராட்சியினை எதிர்மனுதாரராக சேர்த்து இப்பொருள் தொடர்பாக எடுக்கப்பட்ட நடவடிக்கை குறித்த விவரத்தை தெரிவிக்குமாறு ஆணையிட்டுள்ளது.

இதன் தொடர்பாக 20.10.2020 மற்றும் 10.11.2020 ஆகிய தேதிகளில் ஆய்வு மேற்கொள்ளப்பட்டு, மழைநீர் வடிகாலில் விடப்பட்டுள்ள குழாய்களை 3 தினங்களுக்குள் அகற்றிட அறிவுறுத்தியும் தவறின் தொற்று நோய் பரவக் கூடிய செயலை செய்யக் காரணமாக இருந்தமைக்கு அபராதம் விதிக்கப்படும் என அறிவுறுத்தி பின்வரும் வீட்டு உரிமையாளர்களுக்கு அறிவிப்பு கடிதம் அனுப்பி வைக்கப்பட்டது.

1. திரு பிரபாகர், 8 கோவிந்தசாமி தெரு, சிட்லபாக்கம்
2. திரு ராஜேந்திரன், 3 கோவிந்தசாமி தெரு, சிட்லபாக்கம்
3. பரமேஸ்வரி, 2/9 கோவிந்தசாமி தெரு, சிட்லபாக்கம்
4. ஆனந்தி, 5/6 கலைவாணர் தெரு, சிட்லபாக்கம்
5. சேக மாரியாள், 18 திருவள்ளூர் தெரு, (18இ ஜோதி நகர் 5வது தெரு), சிட்லபாக்கம்

மேற்கண்ட அறிவிப்புக் கடிதத்தினை தொடர்ந்து மேற்கண்ட வீட்டு உரிமையாளர்களால் மழைநீர் வடிகாலில் விடப்பட்டிருந்த குழாய்கள் அனைத்தும் தற்போது மூடப்பட்டுள்ளது என்ற விவரம் பணிந்து சமர்ப்பிக்கப்படுகிறது.

16/11/20
செயல் அலுவலர்,
சிட்லபாக்கம் சிறப்புநிலை பேரூராட்சி,
செங்கல்பட்டு மாவட்டம்

நகல்:- பேரூராட்சி உதவி இயக்குநர், காஞ்சிபுரம் மண்டலம் அவர்களின் தகவலுக்காக பணிநிறுப்பப்படுகிறது.

16/11/20

Receipt Number /
பரிகார எண்
Service Name /
சேவையின் பெயர்
Applicant Name /
புகாராளரின் பெயர்
Address /
முகவரி

007/01/20-21/00002931
Penalty
RAMACHANDRAN
36, NALLAPPA STREET,
CHROMPET, CHENNAI,
PIN Code -600044

Receipt Date /
பரிகார எண்
SI Ward / Ward
பிளாக் / சார்டர்
16-Nov-2020 04:17:36 PM
Mobile No /
செல்போன் எண்
N/A/N/A
7708065067

S.No /
வரி எண்

S.No / வரி எண்	Fees Description	Payment Mode: Cash	Amount / தொகை ₹
N/A			
1	Penalty		500.00

Total /
மொத்தம்

0030985

Remarks: N/A
Payment Details : 500.00/- Cash
Amount In Words : [Five
Hundred and Zero Paise Only]
CFC Counter /
சேவையின் பெயர்
01 - Counter 1
Signature /
கையெழுத்து
MANIKKAVASAGAM T
1000065-MANIKKAVASAGAM T

மணவள்ளம் கார்ட்டூம் !

மணவள்ளம் கார்ட்டூம் !

PALLAVAPURAM MUNICIPALITY / பல்லவபுரம் பெருநகராட்சி SERVICE REQUEST RECEIPT

Receipt Number / பட்டியலிட எண்: 00701/1/20-21/0002932
 Service Name / சேவை பெயர்: Penalty
 Applicant Name / மனுக்காரர் பெயர்: LENIN
 Address / முகவரி: 35, NALLAPPA STREET, CHROMPET, CHENNAI, PIN Code -600044
 Receipt Date / பற்றித்திகதி: 16-Nov-2020 04:18:33 PM
 SI Ward / Ward பிளாக் / வார்டு: M/N/A
 Mobile No / அலைபேசி எண்: 7708065067

S.No / இலக்கம்: Amount / தொகை ₹

S.No / இலக்கம்	Fees Description	Payment Mode: Cash	Amount / தொகை ₹
1	Penalty		500.00

Total / மொத்தம்: 500.00

Remarks: N/A
 Payment Details: 500.00/- Cash
 Amount In Words: [Five Hundred Rupees and Zero Paise Only]

CFC Counter / சேவை மையம்: 01 -Counter 1
 Signature / கையொப்பம்: [Signature]

மனுக்காரர் சேகரிப்பெயர்: 1000065-MANIKKAVASAGAM T
 மனுக்காரர் சேகரிப்பெயர்: மணவெள்ளம் காட்டுமம் !

PALLAVAPURAM MUNICIPALITY / பல்லைபுறம் நகராட்சி **SERVICE REQUEST RECEIPT**

Receipt Number / பற்றிட்டு எண்: 007/01/20-21/0002933
 Service Name / சேவையின் பெயர்: Penalty
 Applicant Name / கேள்வி கேட்டவர்: Jagan Nathan
 Address / முகவரி: 49, SRINIVASA NAGAR, CHROMPET, CHENNAI, PIN Code -600044
 Receipt Date / பற்றிட்டு நாள்: 16-Nov-2020 04:19:48 PM
 SI Ward / Ward பிளாக் / வார்டு: N/A/N/A
 Mobile No / அலைபேசி எண்: 7708065067

S.No. / வ.எண்.	Fees Description	Payment Mode: Cash	Amount / தொகை ₹
N/A	Penalty		500.00

Total / மொத்தம்: 0030987
 Remarks: N/A
 Payment Details: 500.00/- Cash
 Amount in Words: [Five Hundred Rupees Only]
 Issued By / பிடிக்கப்பட்டவர்: Manikkavasagam I
 Signature / கையொப்பம்: [Signature]
 CFC Counter / சேவை மையம்: 01 - Counter 1
 Issued By / பிடிக்கப்பட்டவர்: 1000065-MANIKKAVASAGAM I

மலைபுரம் நகராட்சி / மலைபுரம் நகராட்சி

PALLAVAPURAM MUNICIPALITY / பல்வாபுரம் நெடுந்தராட்சி

SERVICE REQUEST RECEIPT

Receipt Number /
பற்றித்தெண்
Service Name /
சேவையின் பெயர்
Applicant Name /
விண்ணப்பதாரர் பெயர்
Address /
முகவரி

Receipt Date /
பற்றித்தெண் நாள்
SI Ward / Ward
பிளாக் / வார்டு
Mobile No
செல்லிடெண் எண்

007/01/1/20-21/0002934
Penalty
RAJ KUMAR
51, SRINIVASA NAGAR,
CHROMPET, CHENNAI,
PIN Code -600044

16-Nov-2020 04:20:56 PM
N/A/N/A
7708065067

S.No /
வ.எண்.

Amount / தொகை ₹

N/A

Payment Mode: Cash

Fees Description

1

Penalty

500.00

0030988

Total / மொத்தம்

Remarks: N/A

Payment Details : 500.00/- Cash

Amount in Words : [Five]

Issued by / [05 and Zero Paise Only]

Signature

கையொப்பம்

வழங்குபவர் 1000065-MANIKKAVASAGAM T

01 -Counter 1

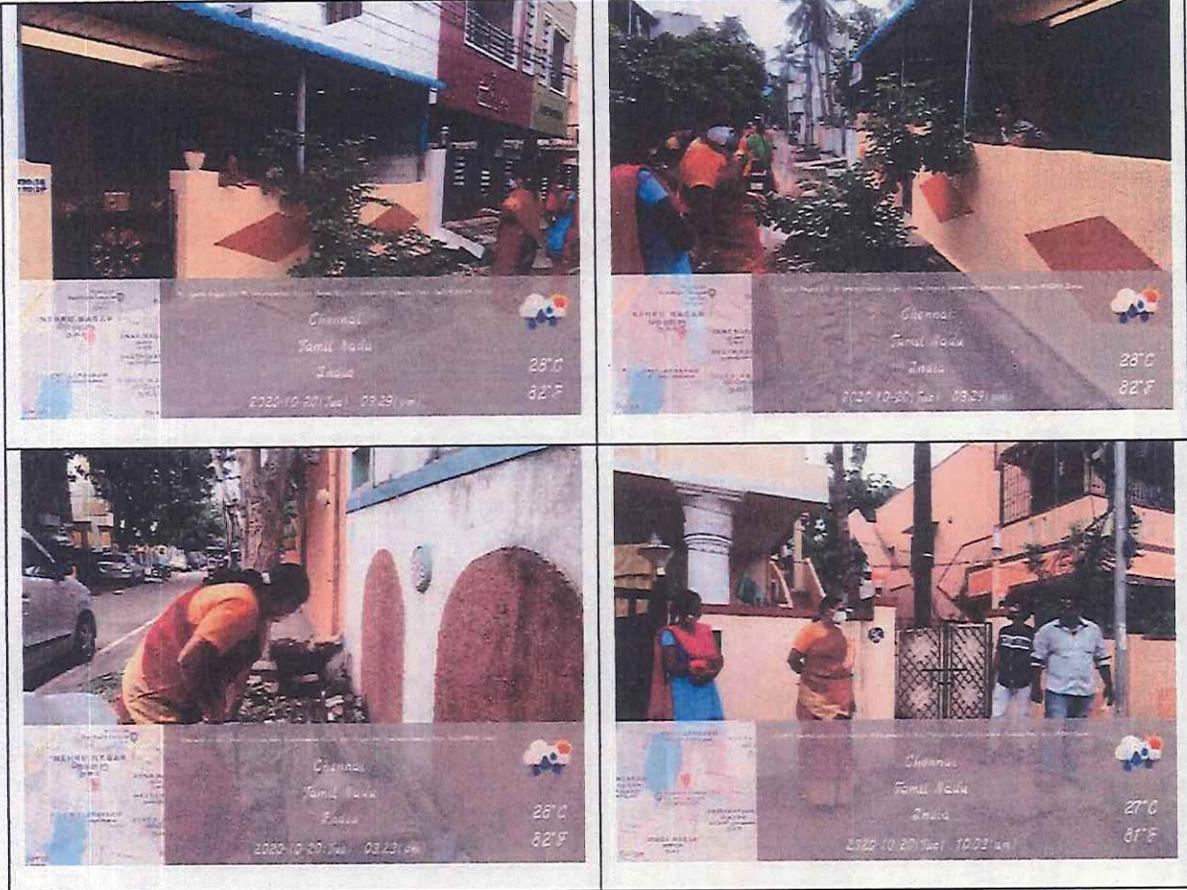
CFC Counter /
சேவை மையம்

500.00

மய்யூர் சேகரிப்பேயும் !

மண்வளம் காப்பேயும் !

சிட்லபாக்கம் சிறப்புநிலை பேரூராட்சி, செங்கல்பட்டு மாவட்டம்
 நச்சுத் தொட்டி கழிவுநீர் மழைநீர் கால்வாயில் வெளியேற்றப்பட்டது செயல் அலுவலர் நேரடி ஆய்வு
 புகைப்படம் நாள் 20.10.2020



சிட்டுபாக்கம் சிறப்புநிலை பேரூராட்சி, செங்கல்பட்டு மாவட்டம்
நச்சுத் தொட்டி கழிவுநீர் மழைநீர் கால்வாயில் வெளியேற்றப்பட்டது மாவட்ட சுற்றுச் சூழல்
பொறியாளர் மற்றும் சிட்டுபாக்கம் பேரூராட்சி செயல் அலுவலர் நேரடி ஆய்வு
புகைப்படம் நாள் 16.11.2020

